## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

252/HDB/2017
xports & Imports Private Limited
xports & Imports Private Limited
Companies

## Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No	Signature
MALLIKARJUNA RAO N	CA	Ca 8121 580 580@ 7 mail.com	Malle
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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			(40)

## ORDER

Heard Shri N. Mallikarjun Rao, Chartered Accountant. None appeared for the Respondent.

Petitioner is directed to lessue notice to the RoC and file proof by the next date of hearing on 21.11.2017.

MEMBER (Tech)

**MEMBER (Judl)**